

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

STARRED QUESTION NO:121

ANSWERED ON:22.03.2012

QUALITY OF DRINKING WATER

Namdhari Shri Inder Singh;Naranbhai Shri Kachhadia

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Union Government provides financial and technical assistance to the States including Jharkhand for Water Quality Monitoring and Surveillance, including testing and cleanliness of drinking water;
- (b) if so, the details of funds made available and utilized during each of the last three years and the current year. State-wise;
- (c) the number of water testing laboratories set up/upgraded at different levels during the said period;
- (d) whether any mechanism exists for monitoring the utilization of funds released under the schemes including National Rural Drinking Water Programme (NRDWP): and
- (e) if so, the details thereof?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred in the reply to Lok Sabha Starred Question No. 121 to be answered on 22.03.2012

(a) Drinking water supply is a State subject. Government of India supplements the efforts of the State Governments, including Jharkhand, with technical and financial assistance for provision of safe drinking water in the rural areas of the country under the centrally sponsored National Rural Drinking Water Programme (NRDWP). Under NRDWP, States can utilize upto 62% of funds released to them for coverage and tackling water quality problems by providing safe and clean drinking water facilities. Under NRDWP, 5% of the allocation is available to take up Support activities like awareness generation (IEC), capacity building and training of State officials and Panchayat members. Management Information System, Research & Development and Water Quality Monitoring and Surveillance (WQM&S) activities. With effect from the current financial year 2011-12, the NRDWP-Support funds have been enhanced from 5% to 8% with the additional 3% earmarked for WQM&S activities. The Water Quality Monitoring & Surveillance activities inter alia include testing of drinking water sources at the Panchayat level by using simple field test kits, setting up of new district and sub-district water quality testing laboratories and upgrading of existing laboratories.

(b) The details of total Accelerated Rural Water Supply Programme (ARWSP)/NRDWP and NRDWP (WQM&S) funds allocated and released for WQMS activities during 2008-09, 2009-10, 2010-11 and 2011-12 State-wise is given at Annex-1.

(c) The number of water quality testing laboratories set up/upgraded at different levels during the years 2008-09, 2009-10, 2010-11 and 2011-12, State-wise is given at Annex-2.

(d) & (e) For monitoring the utilization of funds released to States under NRDWP, an online Integrated Management Information System

(IMIS) has been developed on which States have to enter monthly progress data. This database is transparent and is in the public domain. Since 2010-11, all States have been asked to submit their Annual Action Plans (AAP) containing 19 formats for the succeeding year which is discussed with officers of the Ministry of Drinking Water and Sanitation. Progress on the AAP is monitored with the help of physical and financial progress data entered by the State Governments into the online IMIS. In addition, the physical and financial performance of various components of NRDWP viz., Coverage and Quality, Sustainability, Operation & Maintenance, Support activities, WQMS funds are monitored at regular intervals through video-conferencing. National and State level Workshops/meetings. Further, Senior Officers/Area Officers/Technical Officers tour the States to monitor the implementation of the programme.